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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 248/15, TP 33/17	For hearing	Sec 433 (e) & (f)	Outsourcing Xperts	Shri Raghuram Cadambi	Nitesh Estates Ltd.	Hoila & Holla Associates

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
31	SWAPNA (MD&T)		

PETITIONER/s:

VARUN  
+919967444008

PETITIONER

RESPONDENT/s:

NAMAN JHABAKH  
+919962100188

RESPONDENT

ORDER

Heard Shri Varun, Learned Counsel for Petitioner and Shri Naman Jhabakh, Learned Counsel for Respondent.

Post the case on 10.08.2018.

  
Member (T)  
Member (J)